

ITEM NO.111

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9036/2011

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S R.N. PRODUCT

Respondent(s)

Date : 15-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. R. K. Raizada, Sr. Adv.
Mr. Bhakti Vardhan Singh, AOR
Mr. Varuna Bhandari Gugnani, Adv.
Mr. Ankit Khatri, Adv.

For Respondent(s)

Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 5th September, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER